## GOVERNMENT OF INDIA MINISTRY OF AYUSH

## LOK SABHA UNSTARRED QUESTIONNO.2929 TO BE ANSWERED ON 17/03/2023

#### PROMOTION OF HERBAL CULTIVATION

## †2929. SHRIMATI JYOTSNA CHARANDAS MAHANT: SHRIMATI GOMATI SAI:

Will the Minister of **AYUSH** be pleased to state:

- a) whether the Government has taken initiative for promotion of herbal cultivation under the Atmanirbhar Bharat Scheme and if so, the details thereof;
- b) whether any specific financial allocation is provided or is being provided for such agriculture by identifying the area for herbal farming in the States under the said scheme and if so, the details thereof;
- c) whether any action plan has been formulated for promotion of herbal cultivation in Chhattisgarh; and
- d) if so, the details thereof and the financial assistance provided for the cultivation of priority medicinal plants in the ethno-medical botanical areas of Chhattisgarh during the last three years, year-wise?

#### **ANSWER**

# THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

(a) & (b): No, Madam. The competent authority has decided to withdraw the Cabinet Note on PM Vriksh Ayush Yojana and further, it has been decided to not proceed with the proposal again.

A token amount of Rs. 1.00 crore was sanctioned for the financial year 2022-23 against the announced budget for promotion of Herbal Cultivation under Atmanirbhar Bharat Yojana. However, no activities were supported for herbal farming in the states under the said scheme as the Cabinet Note on PM Vriksh Ayush Yojana is withdrawn.

- (c) & (d) No, Madam. However, National Medicinal plants Board, Ministry of Ayush, Government of India is implementing central sector scheme on "Conservation, Development and Sustainable Management of Medicinal Plants" wherein following activities are supported:
  - i. *In-situ* conservation / *Ex-situ* conservation

- ii. Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- iii. IEC activities like Training / Workshops / Seminars/ Conferences etc.
- iv. Research & Development.
- v. Promotion, marketing and trade of medicinal plants produce.
- vi. Establishment of nurseries.

Under the "Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants", National Medicinal Plants Board, Ministry of Ayush has released an amount of Rs. 290.40 lakh to the state of Chhattisgarhduring the last three years and current year.

(Rs. in lakh)

S.No.	State	2019-20	2020-21	2021-22	2022-23	Total
					(Current Year)	
1	Chhattisgarh	106.55	26.95	94.50	62.40	290.4

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